they were taught all the life skills there. Similarly, we need to imbibe in our curriculum learning about thoughts and emotions. The irony of our educational system is such that we teach the students everything about the world, about the universe, but not about ourselves, our emotions and our thoughts. Thank you.

Demand to provide financial and other assistance to the flood affected people of Assam

SHRI KAMAKHYA PRASAD TASA (Assam): Sir, in Assam, flood is creating a serious situation. As per updates, floods in Assam have submerged 5,170 villages in 32 districts, disrupting lives of over 56 lakh people and livestock. Till date, 19 lives have been lost in floods. I offer my sincere prayers for the well-being of the unfortunate victims, especially to the families of those who lost their relatives. I thank hon. Chief Minister of Assam, Mr. Sarbananda Sonowal, and his team for taking good steps to tackle the flood situation. I also thank hon. Prime Minister, Narendra Modiji, and hon. Home Minister, Amit Shahji, for constantly monitoring the flood situation and sending the Jal Shakti Minister to Assam for firsthand assessment. Also, at the same time, the Government has released ₹ 251.55 crore from SDRF. The Government of Assam is giving financial help to flood victims —₹ 95,000 for fully damaged house, ₹ 35,000 for partially damaged house and ₹ 3,800 to the family of flood victims. More help is needed for the families of flood victims because, as you know, in flood, everything is damaged. So, I request the hon. Prime Minister and the hon. Home Minister to grant more aid to the flood-affected people and the flood-affected areas so that they can earn their livelihood after flood is over.

I also request the Government to grant loans under Livelihood Mission to SHGs and to grant PMAY houses, especially to the flood-affected areas on priority basis. Through you, I also request the Government to kindly extend all help for the livelihood so that they do not have to beg on roads.

I request the Government and the hon. Prime Minister to start a study of the river courses in Assam, Arunachal Pradesh and Nagaland as the rivers are creating erosion problems. I hope that the hon. Prime Minister and hon. Home Minister will be kind enough to do the needful and instantly, the Departments including DoNER would face the post-flood situation in Assam.

श्री उपसभापति: धन्यवाद तासा जी। तासा जी, केवल approved text ही पढ़ना है।

SHRI RIPUN BORA (Assam): Sir, there is a small correction. ...(Interruptions)... It is ₹ 251 wcrores. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Rewati Raman Singh, not present. Shri K.K. Ragesh, not present. Shri P.L. Punia, not present. Shri Ripun Bora.

Demand to scrutinize the NRC for resolving the grievances of genuine citizens

SHRI RIPUN BORA: Sir, NRC, D-Voters are two major issues in Assam. Several lakh people have been made D-Voters on the grounds of being illegal migrants. As a result, the Foreigner Tribunals during the past one year declared several thousand genuine Indians as foreigners. Meanwhile, five genuine Indian citizens committed suicide at the detention camp out of depression and frustration.

In the draft NRC and recently published additional list of NRC, names of a large number of genuine Indian citizens belonging to Bengali Hindus, Gorkha, Tribal and Adivasi people have been dropped. Even the names of family members of freedom fighters, Sahithya Academy Award winners, army personnel and war martyrs are also left out in the NRC. Meanwhiie, more than 50 persons died of heart attack not finding their names in the draft NRC.

I urge upon the Government to scrutinize the names of the alleged immigrants in a meticulous way keeping above political consideration so that no Indian citizen is harassed in this way. It is a matter of shame and serious concern that the genuine Indians of our country are levelled as foreigners/illegal migrants. Thank you, Sir.

SHRI JAIRAM RAMESH (Karnataka): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I too associate myself with the Special Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Dr. T. Subbarami Reddy, not present. Shri K.C. Ramamurthy, not present. Shri Motilal Vora, not present.

The House stands adjourned till 11.00 a.m. on Monday, the 22nd July, 2019.

The House then adjourned at thirteen minutes past five of the clock till eleven of the clock on Monday, the 22nd July, 2019